

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/574(KB)2017
IA(I.B.C)/933(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	BANK OF MAHARASHTRA VS VISA POWER LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Amar Vivek, Adv.] For the Liquidator
Mr. Arun Kumar Gupta, CA]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. Hard copy of the petition be made available in the meantime.
3. List the matter on **07.05.2024** had already been posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.